

# ORISSA HIGH COURT

## FILING REPORT AS ON :03/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/190/2024	BHRAMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	NUAGAON /116 /2023 () //
2	D-BLAPL/191/2024	PURNA CHANDRA DASH VS STATE OF ODISHA	SATYABRATA MOHANTY VS	PURUSHOTTAMPUR /496 /2023 () //
3	D-BLAPL/192/2024	NILA @ NILAMANI MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /206 /2023 () //
4	D-BLAPL/195/2024	MANAS DIGAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
5	D-BLAPL/201/2024	SIDHANTA KANHAR VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 () //
6	D-BLAPL/203/2024	SUKAL DAS VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KOMNA PS /136 /2022 () //
7	D-BLAPL/204/2024	NIRMALYA DIGAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //
8	D-BLAPL/205/2024	SATYAJIT MISHRA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BADMAL /320 /2023 () //
9	D-BLAPL/206/2024	PRASHANTA PUTHAL VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 () //
10	D-BLAPL/207/2024	MADAN HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /195 /2023 () //
11	D-BLAPL/208/2024	PRADEEP GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /685 /2023 () //

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12	D-BLAPL/209/2024	KHILO RANJU @ CHANTI @ BISHANT @ BINGSHANTA VS UNION OF INDIA	PRASANTA KUMAR JENA VS	//0 0 //
13	D-BLAPL/210/2024	SURENDRA SINGH THAKUR VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	//0 0 //
14	D-BLAPL/212/2024	TUSAR SUNA @ TUSHAR KAPOOR SUNA VS STATE OF ODISHA	RAMANANDA THANAPATI VS	TITILAGARH /241 /2023 0 //
15	D-BLAPL/213/2024	PRADOSH KUMAR SWAIN VS STATE OF ODISHA	DEBASNAN DAS VS	MARKAT NAGAR /225 /2022 0 //
16	D-BLAPL/214/2024	SURAJ XALXO VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	REAMAL /6 /2022 0 //
17	D-BLAPL/217/2024	JALENDRA SENAPATI@TUNA@JALANDHAR SENAPATI VS STATE OF ODISHA	DEBASISH SAMAL VS	RUPSA /94 /2023 0 //
18	D-BLAPL/218/2024	BHAGABAN SAHOO @ SARKARI VS STATE OF ODISHA	DEBASNAN DAS VS	JODAPADAR /54 /2022 0 //
19	D-BLAPL/219/2024	ANIL@RABINDRA KUMAR BAG VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /372 /2023 0 //
20	D-BLAPL/221/2024	JITU@JITESH NANDA VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	DEOGAON /206 /2023 0 //
21	D-BLAPL/222/2024	BABULI@BIMALAKANTA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /30 /2018 0 //
22	D-BLAPL/224/2024	KUNU KHADIA VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	DHANUPALI /330 /2023 0 //
23	D-BLAPL/227/2024	S. KANKEYA REDDY	S.S.RAY (2)	GOLANTHARA (BERHAMPUR) /307 /2023

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		VS	VS	()
24	D-BLAPL/229/2024	STATE OF ODISHA BICKY @ VIBEK PATNAIK	BIBHU PRASAD DAS	// TOMANDO /215 /2023
		VS	VS	()
25	D-BLAPL/232/2024	STATE OF ODISHA BRAJA KISHORE MALI@DIPU	SANGRAM KUMAR DAS	// BALIANTA P.S. /43 /2023
		VS	VS	()
26	D-BLAPL/244/2024	STATE OF ODISHA JUJESTI@JUDHISTIRA MAJHI	GIRISH CHANDRA SAHU	// KANTABANJI /377 /2023
		VS	VS	()
27	D-BLAPL/247/2024	STATE OF ODISHA AJAY DAS	DIGAMBAR SETHI	// KEONJHAR TOWN /176 /2023
		VS	VS	()
28	D-BLAPL/250/2024	STATE OF ODISHA SRABANA KANHAR	KARTIK CHANDRA TRIPATHY	// //0
		VS	VS	()
29	D-BLAPL/252/2024	STATE OF ODISHA DURYODHAN GHASI	NAMITA NAIK	// SAMBALPUR VIGILANCE /35 /2009
		VS	VS	()
30	D-BLAPL/257/2024	STATE OF ODISHA SIBA SUNA	ARIJEET MISHRA	// SEMILLIGUDA /152 /2023
		VS	VS	()
31	D-BLAPL/258/2024	STATE OF ODISHA SANKAR MUNDA	SK. ZAFARULLA	// CHAMPUA /160 /2023
		VS	VS	()
32	D-BLAPL/260/2024	STATE OF ODISHA PINKU @ NALINIKANTA SAHOO	PRANAB KUMAR SAMANTRAY	// HARICHANDANPUR /107 /2023
		VS	VS	()
33	D-BLAPL/266/2024	STATE OF ODISHA SANTOSH @ SUJIT MAJHI	PRATYUSHA NAIDU	// PUINTALA /141 /2023
		VS	VS	()
34	D-BLAPL/267/2024	STATE OF ODISHA SANDEEP KUMAR CHOUDHURY	DEEPALI MAHAPATRA	// EOW,BHUBANESWAR /25 /2023
		VS	VS	()

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35	D-BLAPL/271/2024	STATE OF ODISHA KARTIK SINGH VS	BASANTA KUMAR DAS VS	// UDALA /226 /2023 ()
36	D-BLAPL/276/2024	STATE OF ODISHA INDU @ INDRAJIT MALIK VS	KHUSBU PANIGRAHI VS	// KHANTAPADA /30 /2023 ()
37	D-BLAPL/284/2024	STATE OF ODISHA BULU SABAR VS	GAGAN BIHARI SINGH VS	// GUNUPUR /17 /2019 ()
38	D-BLAPL/293/2024	STATE OF ODISHA SUBASISH MAHANTA VS	PARTHA SARATHI DAS VS	// BARBIL /309 /2023 ()
39	D-BLAPL/295/2024	STATE OF ODISHA MAHANTI @ MAHANTY BADAIK VS	UMA SHANKAR PATEL VS	// LEPHRIPADA /82 /2023 ()
40	D-BLAPL/296/2024	STATE OF ODISHA SAGAR PATRA VS	AMIT BISWAL VS	// MOHANA /253 /2021 ()
41	D-BLAPL/297/2024	STATE OF ODISHA TANU SETHI VS	RUDRA NARAYAN PARIJA VS	// JHARSUGUDA /375 /2023 ()
42	D-BLAPL/298/2024	STATE OF ODISHA PRATAP NAIK VS	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /338 /2023 ()
43	D-BLAPL/308/2024	STATE OF ODISHA GURUDEB BAG VS	RABINDRA NATH PRUSTY VS	// BELPAHAR /166 /2023 ()
44	D-BLAPL/309/2024	STATE OF ODISHA CH VICKY PATRA VS	MANAS KUMAR CHAND VS	// CHAMAKHANDI /441 /2023 ()
45	D-BLAPL/311/2024	STATE OF ODISHA ARUN NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BOIPARIGUDA /132 /2023 () //

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46	D-BLAPL/312/2024	KANHU CHARAN SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALLIGUDA /188 /2019 0 //
47	D-BLAPL/314/2024	PRASANT BHOI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /142 /2021 0 //
48	D-CMAPL/423/2024	KANSALA DEI VS TAHASILDAR, HEMGIRI	ADV. VS	// 0 //
49	D-CMP/351/2024	NAMITA MUDULI VS HARIHARA MUDULI	BHASKAR CHANDRA PANDA VS	// 0 //
50	D-CMP/357/2024	RABINDRA SAHOO VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
51	D-CMP/366/2024	PRAVARANI MISHRA VS LAXMAN SENAPATI	TAPASWINI SINHA VS	// 0 //
52	D-CMP/372/2024	PRAMODINI NAYAK VS TAPAN KUMAR RAYPRITAM	PRADEEP KUMAR MOHAPATRA VS	// 0 //
53	D-CMP/394/2024	BISWANATH GIRI VS NIMAIN MURMU	PRAVASH CH JENA VS	// 0 //
54	D-CMP/401/2024	TANMAYA DAS VS PRADEEP KUMAR NAYAK	BIBEKANANDA BHUYAN VS	// 0 //
55	D-CONTC/270/2024	NAGENDRA DEHURY VS ARUN SARANGI, D.G. AND I.G. OF POLICE (IN CHARGE), ODISHA, CUTTACK	ADV. VS	// 0 //
56	D-CONTC/273/2024	SUDHIR PRADHAN VS ARUN SARANGI, D.G. AND I.G. OF POLICE (IN CHARGE), ODISHA, CUTTACK	ADV. VS	// 0 //
57	D-CONTC/286/2024	ARATI BEHERA	ADV.	//

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		VS	VS	0
		ANU GARG, DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY., WATER RESOURCES DEPT.		//
58	D-CONTC/292/2024	AINTHU HARIJAN	ADV	//
		VS	VS	0
		ANU GARG, I.A.S		//
59	D-CONTC/293/2024	BHAGIRATHI RAY	ADV.	//
		VS	VS	0
		NIBEDITA PARIDA, TAHASILDAR, DELANG		//
60	D-CONTC/294/2024	GURU CHARAN BAL	ADV	//
		VS	VS	0
		RAJESH CHANDRA MOHANTY, SUPERINTENDING ENGINEER, MAHANADI SOUTH DIVISION NO 1, CUTTACK		//
61	D-CONTC/295/2024	KAILASA SAHOO	ADV	//
		VS	VS	0
		BIJAYA KUMAR SETHY, SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION, CUTTACK		//
62	D-CONTC/299/2024	SOVA DAS	ADV	//
		VS	VS	0
		SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, BBSR		//
63	D-CONTC/301/2024	SITANATH MOHANTA	ADV.	//
		VS	VS	0
		SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA, BBSR.		//
64	D-CONTC/302/2024	MEENA KUMARI PATRA	ADV	//
		VS	VS	0
		SUSHANTA KUMAR DAS, DIRECTOR,SECONDARY EDUCATION, BBSR		//
65	D-CONTC/303/2024	SANTANA KUMARI HOTA	ADV	//
		VS	VS	0
		SUSHANTA KUMAR DAS, DIRECTOR,SECONDARY EDUCATION, BBSR		//
66	D-CONTC/305/2024	RAMA CHANDRA GIRI	ADV	//
		VS	VS	0
		SUSHANTA KUMAR DAS, DIRECTOR,SECONDARY EDUCATION, BBSR		//
67	D-CONTC/306/2024	SNEHALATA MALLICK	ADV.	//
		VS	VS	0
		NABA KUMAR GIRI, DISTRICT EDUCATION OFFICER, MAYURBHANJ		//
68	D-CONTC/312/2024	DEEPAK KUMAR MISHRA	ADV	//
		VS	VS	0

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69	D-CONTC/324/2024	ABHAYA, I.P.S(RETD.), CHAIRMAN OSSC GUNADHAR SAMANTARA VS	ADV. VS	// // 0
70	D-CONTC/326/2024	SOMANATH PRADHAN, OAS (I) (JB), TAHASILDAR, BALIAPAL ABHIMANYU JENA VS	ADV VS	// // 0
71	D-CONTC/341/2024	BINITA SENAPATI, O.E.S, EDUCATION OFFICER, GANJAM RAMTANU DEEP VS	adv. VS	// // 0
72	D-CONTC/346/2024	ANANYA DAS, IAS SUSANTA KUMAR DAS VS	ADV VS	// // 0
73	D-CONTC/348/2024	BIJAY AMRUTA KULANGE, I.A.S MD.TAHIR VS	ADV VS	// // 0
74	D-CONTC/353/2024	BIJAY AMRUTA KULANGE, I.A.S GOURANG CHARAN PADHI VS	ADV VS	// // 0
75	D-CONTC/358/2024	SANTOSH KUMAR MOHAPATRA, CHIEF ENGINEER AND BASIN MANAGER, INDRABATI AND KOLAB BASIN, KORAPUT PRATIVA GIRI VS	HEMANTA KUMAR MOHANTA VS	// // 0
76	D-CONTC/361/2024	SHALINI PANDIT, I.A.S BIJAYALAXMI ACHARYA VS	ADV VS	// // 0
77	D-CONTC/364/2024	ASWATHY S., I.A.S BABAJI KUMAR VS	ADV VS	// // 0
78	D-CONTC/368/2024	ASWATHY S., I.A.S SANTOSH KUMAR DAS VS	ADV VS	// // 0
79	D-CONTC/369/2024	ASWATHY S., I.A.S MANMOHAN MALLA VS	ADV VS	// // 0
		ASWATHY S., I.A.S		//

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80	D-CONTC/399/2024	KRUSHNA CHANDRA KAR VS DASARATHI SATPATHY, SECY, ODISHA STATE LEGISLATIVE ASSEMBLY	ADV VS	// 0
81	D-CONTC/418/2024	NIHAR RANJAN MOHANTY VS SATYABRATA SAHOO, I.A.S	ADV VS	// 0
82	D-CONTC/419/2024	BIJAY KUMAR BEHERA VS SALINI PANDIT, I.A.S	ADV VS	// 0
83	D-CONTC/424/2024	LAXMIDHAR DASH VS ASWATHY S, I.A.S	ADV VS	// 0
84	D-CONTC/426/2024	BICHITRA KUMAR PARIDA VS ASWATHY S, I.A.S	ADV VS	// 0
85	D-CRLA/263/2024	SISHU @ KANHEYA BESHAN @ SISHU BESAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /241 /2021 0
86	D-CRLA/277/2024	GADAN @ SADANANDA NAG VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	BOLANGIR SADAR /94 /2017 0
87	D-CRLA/285/2024	ANANDA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	ITAMATI /16 /2013 0
88	D-CRLA/294/2024	M/S. KESHARI ESTATE PVT. LTD.,KHURDA VS STATE OF ODISHA (OPID)	DEVASHIS PANDA VS	EOW,BHUBANESWAR /6 /2020 0
89	D-CRLA/305/2024	RUDRA NARAYAN SINGH VS STATE OF ODISHA	DEBASHIS MITRA VS	BADAMBADI /244 /2015 0
90	D-CRLLP/288/2024	STATE OF ODISHA VS SASMITA DAS	SANGRAM DAS, S.C. VS	KORAPUT VIGILANCE /25 /2016 0
91	D-CRLMC/215/2024	SUSHANT KUMAR PARIDA	ASHWINI KUMAR DAS	// EOW,BHUBANESWAR /12 /2016



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		VS	VS	()
		STATE OF ODISHA		//
92	D-CRLMC/234/2024	SHIBA @ SHIBA PRASAD SAHU	JAGABANDHU SAHU	BOLANGIR SADAR /148 /2019
		VS	VS	()
		STATE OF ODISHA		//
93	D-CRLMC/265/2024	SANAJY @ SANAJY KUMAR BISOI	SAROJ KUMAR PADHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	D-CRLMC/268/2024	KRUSHNA CHANDRA SAHOO @ KATHIA	PRADEEP KUMAR DAS	NANDIPADA /57 /2007
		VS	VS	()
		STATE OF ODISHA		//
95	D-CRLMC/273/2024	SUBASH CHANDRA JENA	PRADEEP KUMAR DAS	NANDIPADA /52 /2007
		VS	VS	()
		STATE OF ODISHA		//
96	D-CRLMC/278/2024	PRAKASH GANDA	SANJIB KUMAR BHANJADEO	BHARATPUR PS /74 /2023
		VS	VS	()
		STATE OF ODISHA		//
97	D-CRLMC/290/2024	AVINASH NAYAK	SIDDHARTH GOUTAM DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	D-CRLMC/299/2024	DIGAMBAR PRADHAN	SUKANTA KUMAR NAYAK	/ /0
		VS	VS	()
		SUB DIVISIONAL MAGISTRATE CUM SUB COLLECTOR, KENDRAPARA		//
99	D-CRLMC/301/2024	SASHANKA SEKHAR LENKA	SUKANTA KUMAR NAYAK	SIMULIA /275 /2023
		VS	VS	()
		STATE OF ODISHA		//
100	D-CRLMC/310/2024	ABHIJIT ROUT @ ABHIJEET ROUT	PUSPAMITRA MOHAPATRA	TIRTOL /583 /2021
		VS	VS	()
		STATE OF ODISHA		//
101	D-CRLMP/243/2024	ARUN SWAIN	SUBHRANSU BHUSAN MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	D-CRLMP/249/2024	SUMATI MAHALIK	GIRIDHARI SINGH	/ /0
		VS	VS	()

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103	D-CRLMP/259/2024	STATE OF ODISHA SUDARSAN NAYAK VS SUPERINTENDENT OF POLICE, NAYAGARH	BIGYAN KUMAR SHARMA VS	// //0 0 //
104	D-CRLMP/262/2024	PRVAJEET SINGH SALUJA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	//0 0 //
105	D-CRLMP/270/2024	KARUNAKAR DASH VS STATE OF ODISHA	RAMAKANTA SAHOO VS	//0 0 //
106	D-CRLMP/274/2024	AMITAV CHANDA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	//0 0 //
107	D-CRLMP/279/2024	HEMANT KUMAR SETHY VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	//0 0 //
108	D-CRLMP/281/2024	CHITARANJAN MISHRA VS STATE OF ODISHA	LINGARAJ SARANGI VS	//0 0 //
109	D-FAO/281/2024	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS DINABANDHU DAS	NAYAN BEHARI DAS VS	// 0 //
110	D-FAO/296/2024	M/S. DEVI KRUPA SOFT DRINKS VS M/S. MG GROUP	AVIJIT PAL VS	// 0 //
111	D-FAO/313/2024	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS SUDARSAN DEHURY	SUBRAT SATPATHY VS	// 0 //
112	D-FAO/329/2024	THE MANAGER(T.P. CELL), NEW INDIA ASSURANCE CO. LTD. VS MINI MUNDA	BIJOY DASMOHAPATRA VS	// 0 //
113	D-FAO/378/2024	BIDYADHAR PANDA VS NILAMANI PANDA	PURNA CHANDRA MISHRA VS	// 0 //

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114	D-GUAP/380/2024	DHARANIDHARA PRADHAN VS SUDHANSU SEKHAR PRADHAN	LAXMAN PRADHAN VS	// 0 //
115	D-JCRLA/316/2024 JCRLA/1/2024	BANGUN@BANGAN@BAGAN@ARUN MOHARANA VS STATE OF ODISHA	ADV. VS	DHAMNAGAR /88 /2018 A.D.J.,BHADRAK(Bhadrak ) ST/0000195/2018
116	D-MACA/350/2024	AHALYA SWAIN VS KRUSHNA CHANDRA SWAIN	DEBARAJ MOHANTY VS	// 0 //
117	D-MACA/383/2024	M/S. NEW INDIA ASSUTANCE CO. LTD. VS LIZA PATEL	SUDEEP KUMAR SARANGI VS	// 0 //
118	D-MACA/388/2024	BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD., SUNDARGARH VS GOKULA NEGI	ADAM ALI KHAN VS	// 0 //
119	D-MATA/365/2024	BISWAJIT JENA VS SANGHAMITRA JENA	BIDYALOK MOHAPATRA VS	// 0 //
120	D-MATA/375/2024	BIBEKANANDA SWAIN VS SILPARANI ROUT	DEBI PRASAD PATTNAIK VS	// 0 //
121	D-MATA/415/2024	JYOSHVARANI MALLIK VS JNANENDRA SAMAL	SIDARTH SHANKAR PADHY VS	// 0 //
122	D-RPFAM/283/2024	DEEPAK KUMAR BEHERA VS SUBHASHREE MAJHI	SASHIBHUSAN DAS VS	// 0 //
123	D-RPFAM/297/2024	RABI NARAYAN DASH VS KRUSHNA KUMARI DASH @ PATI	DEVASHIS PANDA VS	// 0 //
124	D-RSA/404/2024	BIDYADHAR MISHRA VS AMRUTA PANIGRAHI	MANAS RANJAN DASH VS	// 0 //
125	D-RSA/411/2024	DEBENDRA NARAYAN SARANGI	ASHOK KUMAR ROUT	//

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126	D-RVWPET/389/2024	BIDULATA MISHRA SK.FARUK ALI	AVIJIT PAL	//
		VS	VS	0
127	D-TRP(C)/298/2024	SHANTI KUMARI MAHATO RANJITA NAIK	TRILOCHAN NANDA	//
		VS	VS	0
128	D-TRP(C)/330/2024	KAILASH BERIHA PALLABITA TRIPATHY	TRILOCHAN DASH	//
		VS	VS	0
129	D-WA/288/2024	BHAABESH KUMAR DASH FAKIR CHANDRA SA	SHREEKANTA PRASAD SAHOO (1)	//
		VS	VS	0
130	D-WA/310/2024	STATE OF ODISHA GANESH CHANDRA SAHU	PRABUDDHA KUMAR PATTANAİK	//
		VS	VS	0
131	D-WP(C)/268/2024	STATE OF ODISHA DR. ANANTA KISHORE MOHAPATRA	BANABIHARI RAY	//
		VS	VS	0
132	D-WP(C)/269/2024 WP(C)/42/2024	STATE OF ODISHA UTKAL METALLICS LTD. SUNDARGARH	NALINI SAHOO	//
		VS	VS	0
133	D-WP(C)/271/2024	NATIONAL GREEN TRIBUNAL, EASTERN ZONE, KOLKATA APARNNA BISWAL	MANMAYA KUMAR DASH	//
		VS	VS	0
134	D-WP(C)/272/2024	STATE OF ODISHA DR. SUDHIR KUMAR PRADHAN	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
135	D-WP(C)/274/2024	STATE OF ODISHA MANAMOHAÑ BHUINBAL	PRASANTA KUMAR MISHRA	//
		VS	VS	0
136	D-WP(C)/275/2024	STATE OF ODISHA SAMAPIKA ROUT	PRAMOD KUMAR ROUT	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-WP(C)/276/2024	STATE OF ODISHA KHAGESWAR PARIDA VS	MANAS KUMAR SWAIN VS	// // 0
138	D-WP(C)/277/2024	STATE OF ODISHA ARABINDA ROUT VS	PRASANTA KUMAR MISHRA VS	// // 0
139	D-WP(C)/278/2024 WP(C)/45/2024	STATE OF ODISHA SAHEZADA MAHEBOOB KHAN VS	NIRANJAN BISWAL VS	// // 0
140	D-WP(C)/279/2024	STATE OF ODISHA MANORANJAN SAHU VS	ASHOK KUMAR DAS VS	// // 0
141	D-WP(C)/280/2024	STATE OF ODISHA SUKUMAR MAITY VS	BIRAJA PRASANNA DAS VS	// // 0
142	D-WP(C)/282/2024	STATE OF ODISHA PRAMATHESH MOHANTY VS	LUCKY MOHANTY VS	// // 0
143	D-WP(C)/284/2024	STATE OF ODISHA SIMANCHALA PANDA VS	JYOTIRMAY GUPTA VS	// // 0
144	D-WP(C)/285/2024	STATE OF ODISHA BANAMALI SAHU VS	SAROJ KUMAR PADHY VS	// // 0
145	D-WP(C)/287/2024	STATE OF ODISHA UPENDRA NAYAK VS DISTRICT AND SESSIONS JUDGE, DHENKANAL	BIREN SANKAR TRIPATHY VS	// // 0
146	D-WP(C)/289/2024	GITANJALI MUKHI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // 0
147	D-WP(C)/290/2024	AJAY KUMAR MODI VS ORISSA STATE COOPERATIVE BANK LTD., BBSR	SAHASRA JYOTI NANDA VS	// // 0

# ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-WP(C)/291/2024	MITU DALEI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
149	D-WP(C)/300/2024	NALLANA SUMATI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
150	D-WP(C)/304/2024	JIBANJIT DEO VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
151	D-WP(C)/307/2024	JAYANTA KUMAR NAYAK VS STATE OF ODISHA	GIRIDHARI SINGH VS	// 0 //
152	D-WP(C)/308/2024	HRUSHIKESH MOHAPATRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
153	D-WP(C)/309/2024	SUDHANSHU KUMAR BISWAL VS COMMNR. CONSOLIDATION AND SETTLEMENT, CTC	RAJKUMAR SUTAR VS	// 0 //
154	D-WP(C)/311/2024	SIBANANDA ADHIKARI VS STATE OF ODISHA	GUNAKAR MISHRA VS	// 0 //
155	D-WP(C)/314/2024	SUNITA GOENKA VS M.C.L., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
156	D-WP(C)/315/2024	SAMARENDRA RATH VS R.T.O., PURI	KHIROD CHANDRA MAJHI VS	// 0 //
157	D-WP(C)/316/2024	KAHNU CHARAN SAMAL VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
158	D-WP(C)/317/2024	MONU AGARWALLA VS R.T.O. TALCHER	CHANDAN MISHRA VS	// 0 //
159	D-WP(C)/318/2024	GHANASHYAM OJHA	SRINIVAS MOHANTY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/01/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
160	D-WP(C)/319/2024	STATE OF ODISHA PRADEEP KUMAR ROUT	KHIROD CHANDRA MAJHI	//
		VS	VS	0
161	D-WP(C)/320/2024	R.T.O., CUTTACK RAMA KRISHNA PUROHIT	AJAY KUMAR TRIPATHY	//
		VS	VS	0
162	D-WP(C)/321/2024	STATE OF ODISHA JHASAKETAN PUROHIT	AJAY KUMAR TRIPATHY	//
		VS	VS	0
163	D-WP(C)/322/2024	STATE OF ODISHA SIBA BAG	AJAY KUMAR TRIPATHY	//
		VS	VS	0
164	D-WP(C)/323/2024	STATE OF ODISHA ANJALI UDYOG, CUTTACK	SATRUGHNA DASH (A)	//
		VS	VS	0
165	D-WP(C)/325/2024	INDIAN OVERSEAS BANK, BBSR SESHADEB MEHER	AJAY KUMAR TRIPATHY	//
		VS	VS	0
166	D-WP(C)/327/2024	STATE OF ODISHA RAGHUNATH MEHER	NALINI KANTA DASH	//
		VS	VS	0
167	D-WP(C)/328/2024	ANNAPURNA SAHU ASWIN KUMAR MOHAPATRA	DURGA PRASAD PANIGRAHI	//
		VS	VS	0
168	D-WP(C)/331/2024	STATE OF ODISHA DURGA CHARAN MURMU	SADASIVA PATRA I	//
		VS	VS	0
169	D-WP(C)/332/2024	STATE OF ODISHA JAGANNATH SUTAR	PANCHANAN SAHOO	//
		VS	VS	0
170	D-WP(C)/333/2024	SECY., BOARD OF SECONDARY EDUCATION, ODISHA NARAYAN INDUSTRIES, KOLKATA	PAMI RATH	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-WP(C)/334/2024 WP(C)/50/2024	STATE OF ODISHA DR. SUBHASHMITA SAHOO VS	TANMAY MISHRA VS	// // 0
172	D-WP(C)/335/2024	STATE OF ODISHA SURAJ KUMAR TARAI VS	ALOK KUMAR PANDA VS	// // 0
173	D-WP(C)/336/2024	STATE OF ODISHA ISWAR CHANDRA BARIK VS	PRAMOD KUMAR NAYAK VS	// // 0
174	D-WP(C)/337/2024	REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA, BBSR ARJUN MALLICK VS	BIDESHI KUMAR GHADEI VS	// // 0
175	D-WP(C)/338/2024	STATE OF ODISHA PRAMOD KUMAR NATH VS	BIDESHI KUMAR GHADEI VS	// // 0
176	D-WP(C)/339/2024 WP(C)/51/2024	STATE OF ODISHA DR.L.KAVIN NILAVU VS	TANMAY MISHRA VS	// // 0
177	D-WP(C)/340/2024	STATE OF ODISHA GOBINDA KAMILA VS	AVIMANYU ROUL VS	// // 0
178	D-WP(C)/342/2024	AJAY KUMAR KAMILA KESHAB CHANDRA MARNDI VS	ALOK KUMAR PANDA VS	// // 0
179	D-WP(C)/343/2024	STATE OF ODISHA BHARJAN KANHAR VS	BIDESHI KUMAR GHADEI VS	// // 0
180	D-WP(C)/344/2024 WP(C)/49/2024	STATE OF ODISHA SWASTIKA RAY VS	TANMAY MISHRA VS	// // 0
181	D-WP(C)/345/2024	STATE OF ODISHA PRADIPTA MALLICK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // 0 //



**ORISSA HIGH COURT****FILING REPORT AS ON :03/01/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	D-WP(C)/347/2024	M/S ASHAB LOGISTICS, WEST BENGAL VS THE INDIAN OIL CORP. LTD., BALASORE	DWARIKA PRASAD MOHANTY VS SUKANTA KUMAR DALAI	// 0 //
183	D-WP(C)/349/2024	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS TANMAY MISHRA	// 0 //
184	D-WP(C)/352/2024	UNITED BREWERIES LTD., BANGLORE VS REGISTRAR OF TRADE UNION CUM JOINT LABOUR COMMISSIONER, BBSR	TANMAY MISHRA VS SUDARSAN BEHERA	// 0 //
185	D-WP(C)/354/2024	AYASKANTA SAMANTA VS STATE OF ODISHA	SUDARSAN BEHERA VS PRASANTA KUMAR MOHANTY (2)	// 0 //
186	D-WP(C)/355/2024	TOPHAN NAYAK VS COMMNR. CUM SECY., GENERAL ADMINISTRATION DEPT., GOVT. OF ODISHA, BBSR	PRASANTA KUMAR MOHANTY (2) VS SUKANTA KUMAR DALAI	// 0 //
187	D-WP(C)/356/2024	PRANAB KUMAR PAL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS TUKUNA KUMAR MISHRA	// 0 //
188	D-WP(C)/359/2024	BHAGABATI KHORA VS COLLECTOR CUM DIST. MAGISTRATE, KORAPUT	TUKUNA KUMAR MISHRA VS SURYAKANTA DWIBEDI	// 0 //
189	D-WP(C)/360/2024	KANHU CHARAN PRADHAN VS INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA, HYDERABAD	SURYAKANTA DWIBEDI VS SANJIB SWAIN, SR. PANEL COUNSEL	// 0 //
190	D-WP(C)/362/2024	PRINCIPAL SECRETARY, AVIATION RESEARCH CENTRE, NEW DELHI VS PRAVANJAN MOHANTY	SANJIB SWAIN, SR. PANEL COUNSEL VS SOUBHAGYA SWAIN	// 0 //
191	D-WP(C)/363/2024	LIPINA PRADHAN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS BRAJA MOHAN SARANGI	// 0 //
192	D-WP(C)/367/2024	BIKASH KUMAR NAYAK VS R.T.O. BBSR-1	BRAJA MOHAN SARANGI VS BHABANI SANKAR TRIPATHY (1)	// 0 //
193	D-WP(C)/370/2024	KHIROD KUMAR NANDA	BHABANI SANKAR TRIPATHY (1)	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	D-WP(C)/371/2024	DEBASISH SARANGI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, SUNDARGARH		//
195	D-WP(C)/373/2024	MAHENDRA BEHERA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/374/2024	TAPAN KUMAR RAY	ATMAJIT MANMITH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/376/2024	SUDHANSU BISWAL	DEBASIS TRIPATHY	//
		VS	VS	0
		RANJAN SAHOO		//
198	D-WP(C)/377/2024	PATITAPABAN JENA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/379/2024	SIBA PARIDA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/381/2024	MINIKETAN NAG	MANOJ KUMAR PATI	//
		VS	VS	0
		THE COMMNR. CUM SECY., GOVT. OF ODISHA, S AND ME DEPT., BBSR		//
201	D-WP(C)/382/2024	BANSIDHAR BARIK	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/384/2024	CHAITANYA BISWAL	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/385/2024	TRINATH CHARAN PATNAIK	HARIPAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/386/2024	PARIKSHIT PATRA	TEJ KUMAR	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-WP(C)/387/2024	STATE OF ODISHA MANAS PARIDA VS	PRASANNA KUMAR SAHOO VS	// // 0
206	D-WP(C)/390/2024	STATE OF ODISHA SUJATA SAHOO VS	SUKANTA KUMAR NAYAK VS	// // 0
207	D-WP(C)/391/2024	STATE OF ODISHA SANTOSH KUMAR PATRA VS	SUDHIR KUMAR MALLICK VS	// // 0
208	D-WP(C)/392/2024	THE STATE OF ODISHA PRADEEP KUMAR GOCHHAYAT VS	USHARANI PADHI VS	// // 0
209	D-WP(C)/393/2024	STATE OF ODISHA SATYABRATA PATRA VS	SUDHIR KUMAR MALLICK VS	// // 0
210	D-WP(C)/395/2024	THE STATE OF ODISHA ANIL ROUT VS	CHITTARANJAN PATTNAIK VS	// // 0
211	D-WP(C)/396/2024	PRINCIPAL SECY. TO GOVT. OF ODISHA, R AND DM DEPT., BBSR SUBRAT KUMAR PATRA VS	SUDHIR KUMAR MALLICK VS	// // 0
212	D-WP(C)/397/2024	THE STATE OF ODISHA HOTEL BLUE LAGOON, BBSR VS	SUKANTA KUMAR DALAI VS	// // 0
213	D-WP(C)/398/2024	CHIEF MANAGER, UNION BANK OF INDIA, BBSR TRINARAYAN THEMARI VS	BHABARANJAN KAR VS	// // 0
214	D-WP(C)/400/2024	GOVT. OF ODISHA SK.RAFIQUE VS	SAROJ KUMAR ROUT VS	// // 0
215	D-WP(C)/402/2024	MEMBER, BOARD OF REVENUE, CUTTACK KAMAL LOCHAN NAIK VS	BHABARANJAN KAR VS	// // 0
		GOVT. OF ODISHA		//

# ORISSA HIGH COURT

## FILING REPORT AS ON :03/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WP(C)/403/2024	PURNIMA SWAIN VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
217	D-WP(C)/405/2024	KALU SUNDARA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
218	D-WP(C)/406/2024	SAROJINI BARIHA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
219	D-WP(C)/407/2024	ADITYA DIPANKAR SARANGI VS ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	SUDEEP KUMAR SARANGI VS	// 0 //
220	D-WP(C)/408/2024	PARAKHITA PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
221	D-WP(C)/409/2024	DAMODAR DAS VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
222	D-WP(C)/410/2024	BAIDEHI NAIK VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
223	D-WP(C)/412/2024	IPSIT DASH VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
224	D-WP(C)/413/2024	KRUSHNA CHANDRA MOHANTY VS STATE OF ODISHA	AMITAV MOHANTY VS	// 0 //
225	D-WP(C)/414/2024	GANTASETHY JOGA RAO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
226	D-WP(C)/416/2024	HARIDAS PAL VS TAHASILDAR, MAHAKLAPARA	LAMBODAR PRADHAN VS	// 0 //
227	D-WP(C)/417/2024	M/S. BIRAJA CONSTRUCTION, JAJPUR	PRABODHA CHANDRA NAYAK	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :03/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	D-WP(C)/420/2024	STATE OF ODISHA PRAHALLAD CHANDRA SWAIN	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
229	D-WP(C)/421/2024	STATE OF ODISHA BENUDHAR JENA	LAMBODAR PRADHAN	//
		VS	VS	0
230	D-WP(C)/422/2024	TAHASILDAR, MAHAKALAPARA M/S MAA TARINI REFRACTORIES AND MONOLITHICS, ROURKELA	BIKRAM KESHARI SAHU	//
		VS	VS	0
231	D-WP(C)/425/2024	THE COMMNR. OF CT AND GST, ODISHA, CUTTACK M/S. SANTOSH MOTORS, GANDHINAGAR	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
232	D-WP(C)/427/2024	THE COMMNR. OF CT AND GST, CUTTACK RAMA KRUSHNA RATH	BHUBAN MOHAN BHUYAN	//
		VS	VS	0
233	D-WP(C)/428/2024	STATE OF ODISHA BHIMASEN AMANTA	BISWAJIT NAYAK	//
		VS	VS	0
234	D-WP(C)/429/2024	STATE OF ODISHA RABINARAYAN SUBUDHI	TRILOCHAN PANIGRAHI	//
		VS	VS	0
235	D-WP(C)/430/2024	STATE OF ODISHA SURESH KUMAR SETHI	ABHISHEK MOHANTY	//
		VS	VS	0
236	D-WP(C)/431/2024	STATE OF ODISHA EXECUTIVE ENGINEER, ELECTRICAL DIV.(TPNODL), BHADRAK	LALIT KUMAR MAHARANA	//
		VS	VS	0
237	D-WP(C)/432/2024	RAMESH CHANDRA JENA M/S MOHAPATRA INDUSTIRES, NAYAGARH	REJESWARI DAS	//
		VS	VS	0
238	D-WP(C)/433/2024	THE BRANCH MANAGER, S.B.I., NAYAGARH EXECUTIVE ENGINEER, ELECTRICAL DIV.(TPNODL), BHADRAK	LALIT KUMAR MAHARANA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/434/2024	SUDAM CHARAN KHANDA PRABHATI MALLICK VS STATE OF ODISHA	BISHNUPRASAD RATH VS	// // 0 //
240	D-WP(C)/435/2024	EXECUTIVE ENGINEER, BSED, BHADRAK VS KARTIKA CHANDRA JENA	LALIT KUMAR MAHARANA VS	// // 0 //
241	D-WP(C)/436/2024	ASMITA PADHEE VS STATE OF ODISHA	PITAMBAR PANDA VS	// // 0 //
242	D-WP(C)/437/2024	SUMANTA KUMAR PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// // 0 //
243	D-WP(C)/438/2024	MAHESWAR GUAL VS STATE OF ODISHA	PITAMBAR PANDA VS	// // 0 //
244	D-WP(C)/439/2024	M/S ROSHAN ENGINEERS, SUNDARGARH VS INDIAN BANK, SAMBALPUR	KEDAR KUMAR DASH VS	// // 0 //
245	D-ABLAPL/193/2024	SK. MONTU HOQUE VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PADAMPUR /231 /2023 0 //
246	D-ABLAPL/194/2024	KARTIKA SATNAMI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	KANTABANJI /443 /2023 0 //
247	D-ABLAPL/196/2024	BASANTI DASH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	KENDRAPARA SADAR /325 /2023 0 //
248	D-ABLAPL/197/2024	RANJAN KUMAR DASH VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	INDUASTRIAL,NISA /281 /2023 0 //
249	D-ABLAPL/198/2024	TRILOCHAN DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /307 /2023 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-ABLAPL/199/2024	BIBHUTI BHUSAN BHUJABAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	KHURDA MODEL /817 /2023 () //
251	D-ABLAPL/200/2024	SACHIN SAHOO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGAON /262 /2023 () //
252	D-ABLAPL/202/2024	TUKUNA MALLIK @ KAMADEV MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL TOWN /348 /2023 () //
253	D-ABLAPL/211/2024	GITARANI NATH VS STATE OF ODISHA	SNEHASISH BEHERA VS	ATHAMALLIK /350 /2023 () //
254	D-ABLAPL/216/2024	PURNA CHANDRA PRADHAN @ TUNIA VS STATE OF ODISHA	SATYABRATA DASH VS	PURI SADAR /325 /2023 () //
255	D-ABLAPL/220/2024	NAYANA ACHARYA VS STATE OF ODISHA	SAROJ KUMAR BHUYAN VS	/ /0 () //
256	D-ABLAPL/223/2024	DR. SOUMEN AMLAN VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 () //
257	D-ABLAPL/225/2024	BABULAL LAI VS STATE OF ODISHA	JASHOBANTA DASH VS	RENGALI (SAMBALPUR) /7 /2022 () //
258	D-ABLAPL/226/2024	BIRANCHI PANDA VS STATE OF ODISHA	SATYABRATA DASH VS	LINGARAJ P.S. /207 /2020 () //
259	D-ABLAPL/228/2024	SITARAM KHATUA VS STATE OF ODISHA	SATYABRATA PANDA VS	SONEPUR /122 /2018 () //
260	D-ABLAPL/230/2024	BASUDEV PANDA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	PATKURA /422 /2023 () //
261	D-ABLAPL/231/2024	JITENDRA KHATUA	DURLLABHA RANJAN MISHRA	KANTAMAL /89 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :03/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	D-ABLAPL/233/2024	STATE OF ODISHA SK. SAMSER	AMULYA RATNA PANDA	// BALASORE SADAR /386 /2023
		VS	VS	()
263	D-ABLAPL/235/2024	STATE OF ODISHA CHANDAN @ DUSMANT BEHERA	NIRAJ KUMAR SETHI	// DHENKANAL SADAR /817 /2023
		VS	VS	()
264	D-ABLAPL/236/2024	STATE OF ODISHA SUJIT KUMAR SAHU	JYOTIRMAYA SAHOO	// NIMAKHANDI /393 /2023
		VS	VS	()
265	D-ABLAPL/237/2024	STATE OF ODISHA TRINATH JENA	AMITABH MISHRA	// EOW,BHUBANESWAR /18 /2023
		VS	VS	()
266	D-ABLAPL/238/2024	STATE OF ODISHA SHUBHRAJEET BHOI	JYOTIRMAYA SAHOO	// NIRAKARPUR /274 /2023
		VS	VS	()
267	D-ABLAPL/239/2024	STATE OF ODISHA HASAN NABISAHAB SHAIKH	JYOTIRMAYA SAHOO	// JANKIA P.S. /448 /2023
		VS	VS	()
268	D-ABLAPL/240/2024	STATE OF ODISHA CHANDAN SAHU	JYOTIRMAYA SAHOO	// NIMAKHANDI /393 /2023
		VS	VS	()
269	D-ABLAPL/241/2024	STATE OF ODISHA N.DURYADHAN REDDY	JYOTIRMAYA SAHOO	// CHATRAPUR /875 /2023
		VS	VS	()
270	D-ABLAPL/242/2024	STATE OF ODISHA PRAVASH KUMAR BEHURA	AMITABH MISHRA	// EOW,BHUBANESWAR /18 /2023
		VS	VS	()
271	D-ABLAPL/245/2024	STATE OF ODISHA AMITA MOHANTY	RAJIB LOCHAN PATTANAIAK	// / /0
		VS	VS	()
272	D-ABLAPL/246/2024	STATE OF ODISHA MANORANJAN NAYAK	AMULYA RATNA PANDA	// RUPSA /115 /2023
		VS	VS	()



# ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-ABLAPL/248/2024	STATE OF ODISHA MUNA@ SK. SABIR VS	SATYA RANJAN MULIA VS	// CHOUHWAR /628 /2023 ()
274	D-ABLAPL/251/2024	STATE OF ODISHA D. SANKARSANA ACHARY VS	AMRITA MISHRA VS	// BERHAMPUR SADAR /608 /2023 ()
275	D-ABLAPL/253/2024	STATE OF ODISHA NABAKISHORE KABI VS	KALIPA CHARAN NAYAK VS	// AUL /238 /2015 ()
276	D-ABLAPL/254/2024	STATE OF ODISHA BHABANI MEHER VS	JUGALA KISHORE PANDA VS	// / /0 ()
277	D-ABLAPL/255/2024	STATE OF ODISHA MANDADI GIRIJA VS	PRASANNA KUMAR MISHRA VS	// KASINAGAR /163 /2023 ()
278	D-ABLAPL/256/2024	STATE OF ODISHA MAHAMMED MAHBOOB HOSSAIN KHAN VS	ARIJEET MISHRA VS	// KENDRAPARA /305 /2023 ()
279	D-ABLAPL/261/2024	STATE OF ODISHA KEDAR PATEL VS	JAGABANDHU SAHU VS	// PADAMPUR /359 /2023 ()
280	D-ABLAPL/264/2024	STATE OF ODISHA RAJENDRA BEHERA VS	DIPTI RANJAN SWAIN VS	// KANTABANJI /431 /2023 ()
281	D-ABLAPL/269/2024	STATE OF ODISHA SRIKANTA MALLIK VS	SASMITA NANDA VS	// DHENKANAL TOWN /659 /2023 ()
282	D-ABLAPL/272/2024	STATE OF ODISHA ADARSH DUBEY VS	LAXMI NARAYAN PATEL VS	// BRAJARAJNAGAR /267 /2023 ()
283	D-ABLAPL/275/2024	STATE OF ODISHA AKSHYA KUMAR MUDULI @ BANTY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// PURIGHAT /368 /2023 () //

# ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-ABLAPL/280/2024	MUNA @ MUNA KHOSLA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /166 /2023 () //
285	D-ABLAPL/282/2024	UJAGAR BEHERA VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	ATHGARH /282 /2023 () //
286	D-ABLAPL/283/2024	PANCHANAN PRADHAN VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	RAJNAGAR /655 /2023 () //
287	D-ABLAPL/286/2024	JOSHNARANI @ JYOTSHNARANI PARIDA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	NIMAPADA /443 /2023 () //
288	D-ABLAPL/287/2024	CHARUBALA MOHANTY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /447 /2023 () //
289	D-ABLAPL/289/2024	BABU@ RAJENDRA NARAYAN PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHHENDIPADA /562 /2023 () //
290	D-ABLAPL/291/2024	TRILOCHAN MAHANTA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /488 /2022 () //
291	D-ABLAPL/292/2024	TANMAYA NAG VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /325 /2023 () //
292	D-ABLAPL/300/2024	PAPU MALLICK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /450 /2023 () //
293	D-ABLAPL/302/2024	TOFAN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /1 /2024 () //
294	D-ABLAPL/303/2024	TOFAN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /338 /2023 () //
295	D-ABLAPL/304/2024	MAHENDRA KUMAR BISWAL	ALOK KUMAR PANDA	BHUBAN /95 /2017

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
296	D-ABLAPL/306/2024	VS STATE OF ODISHA ROCKY @ RASHMI RANJAN BEHERA	VS PANCHANAN PANIGRAHI	() // KAMAKHYANAGAR /466 /2023
297	D-ABLAPL/307/2024	VS STATE OF ODISHA DILLIP PRADHAN @ DILLIP KUMAR PRADHAN	VS BIJAY KUMAR PRADHAN	() // BALASORE TOWN /356 /2023
298	D-ABLAPL/313/2024	VS STATE OF ODISHA RABINDRA KUMAR SAHU	VS SMRUTI RANJAN ROUT	() // CANTONMENT ROAD /220 /2023
299	D-ABLAPL/315/2024	VS STATE OF ODISHA AJAYA KUMAR MANGARAJ	VS AMLAN SHAKTI PAUL	() // JANKIA P.S. /451 /2023
300	D-ABLAPL/317/2024	VS STATE OF ODISHA SK SALIM	VS BHARAT JALLI	() // BALIANTA P.S. /107 /2015

# ORISSA HIGH COURT

MISC CASES FILED on :03/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMP/243/2024 CRLMP/ /	ARUN SWAIN MP	SUBHRANSU BHUSAN MOHANTY	1/2024
2	D-RVWPET/389/2024 RVWPET/ /	SK.FARUK ALI MP	AVIJIT PAL	1/2024
3	D-WPC(OAC)/3124/2013 WPC(OAC)/3124/2013	DAITARI HANTALA MP		1/2024
4	D-GUAP/380/2024 GUAP/ /	DHARANIDHARA PRADHAN MP	LAXMAN PRADHAN	1/2024
5	D-RVWPET/389/2024 RVWPET/ /	SK.FARUK ALI MP	AVIJIT PAL	2/2024
6	D-MATA/144/2022 MATA/144/2022	SUREIYA KHATUN RUHI MP		3/2024
7	D-RPFAM/283/2024 RPFAM/ /	DEEPAK KUMAR BEHERA MP	SASHIBHUSAN DAS	6/2024
8	D-RPFAM/297/2024 RPFAM/ /	RABI NARAYAN DASH MP	DEVASHIS PANDA	7/2024
9	D-TRP(C)/298/2024 TRP(C)/ /	RANJITA NAIK MP	TRILOCHAN NANDA	7/2024
10	D-WA/1616/2023 WA/1616/2023	DR. R.C. SAMANTA ROY INSTITUTE OF SCIENCE AND TECHNOLOGY MP	SONOJIT KISHOR MOHANTY	8/2024
11	D-RPFAM/297/2024 RPFAM/ /	RABI NARAYAN DASH MP	DEVASHIS PANDA	8/2024
12	D-TRP(C)/330/2024 TRP(C)/ /	PALLABITA TRIPATHY MP	TRILOCHAN DASH	8/2024
13	D-CMP/351/2024 CMP/ /	NAMITA MUDULI MP	BHASKAR CHANDRA PANDA	9/2024
14	D-BLAPL/2935/2022 BLAPL/2935/2022	CHANDIA MAJHI MP		9/2024
15	D-BLAPL/13156/2023 BLAPL/13156/2023	VIJAY KUMAR SAHU MP		10/2024
16	D-CRLREV/697/2023 CRLREV/697/2023	AMBALI PARVATI@A.PARVATI MP	SOUBHAGYA KUMAR DASH	10/2024
17	D-CMP/357/2024 CMP/ /	RABINDRA SAHOO MP	RANJAN KUMAR NAYAK	10/2024
18	D-MACA/257/2014 MACA/257/2014	D.M.,O.I.CO.LTD. MP		11/2024
19	D-CRLREV/279/2023 CRLREV/279/2023	SANTOSH KUMAR KALET MP	SAILABALA JENA	11/2024
20	D-FAO/559/2023 FAO/559/2023	D.M., ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	11/2024
21	D-BLAPL/14276/2023 BLAPL/14276/2023	BIJAYA KUMAR PANI MP		11/2024
22	D-FAO/281/2024 FAO/ /	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. MP	BEHARIDAS	12/2024
23	D-CMP/372/2024 CMP/ /	PRAMODINI NAYAK MP	PRADEEP KUMAR MOHAPATRA	12/2024
24	D-MACA/350/2024 MACA/ /	AHALYA SWAIN MP	DEBARAJ MOHANTY	12/2024
25	D-CRLREV/654/2023 CRLREV/654/2023	MAHESWAR PANDA@SUMAN MP	NIRANJAN LENKA	12/2024
26	D-BLAPL/12992/2023	BIREN KUMAR NAYAK	SURYANARAYAN BISWAL	

	BLAPL/12992/2023	MP		12/2024
27	D-ABLAPL/13460/2023	ESWAR PADHIARY		
	ABLAPL/13460/2023	MP		13/2024
28	D-FAO/167/2020	LAXMAN BAHADUR GEBRIN		
	FAO/167/2020	MP		13/2024
29	D-CRLMC/234/2024	SHIBA @ SHIBA PRASAD SAHU	JAGABANDHU SAHU	
	CRLMC/ /	MP		13/2024
30	D-BLAPL/13845/2023	PANKAJ MALLICK	ASIT KUMAR JENA	
	BLAPL/13845/2023	MP		13/2024
31	D-RSA/404/2024	BIDYADHAR MISHRA	MANAS RANJAN DASH	
	RSA/ /	MP		13/2024
32	D-MACA/350/2024	AHALYA SWAIN	DEBARAJ MOHANTY	
	MACA/ /	MP		13/2024
33	D-CMP/131/2018	SURYA NARAYAN MOHAPATRA	M/S S.S.DAS SR ADV M/S.PRANAB KUMAR GHOSE	
	CMP/131/2018	MP		13/2024
34	D-MACA/383/2024	M/S. NEW INDIA ASSUTANCE CO. LTD.	SUDEEP KUMAR SARANGI	
	MACA/ /	MP		14/2024
35	D-RSA/264/2022	RAJKISHORE BISWAL	PRONOY MOHANTY	
	RSA/264/2022	MP		14/2024
36	D-BLAPL/14314/2023	PRADIPTA NAYAK		
	BLAPL/14314/2023	MP		14/2024
37	D-CMP/394/2024	BISWANATH GIRI	PRAVASH CH JENA	
	CMP/ /	MP		14/2024
38	D-FAO/296/2024	M/S. DEVI KRUPA SOFT DRINKS	AVIJIT PAL	
	FAO/ /	MP		14/2024
39	D-ABLAPL/14699/2023	KANHEI BADI		
	ABLAPL/14699/2023	MP		14/2024
40	D-CRLMC/4212/2023	TARINI CHOUDHARY		
	CRLMC/4212/2023	MP		14/2024
41	D-ABLAPL/237/2024	TRINATH JENA	AMITABH MISHRA	
	ABLAPL/ /	MP		15/2024
42	D-RSA/8/2011	SK.ABASH	M/S.SAMIR K.MISHRA	
	RSA/8/2011	MP		15/2024
43	D-FAO/313/2024	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.		
	FAO/ /	MP		15/2024
44	D-CRLMC/4085/2023	DASARATHA KHANSAMA	RAMAKANTA PRADHAN	
	CRLMC/4085/2023	MP		15/2024
45	D-MACA/388/2024	BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD.	ADAM ALI KHAN	
	MACA/ /	MP		15/2024
46	D-CMP/401/2024	TANMAYA DAS	BIBEKANANDA BHUYAN	
	CMP/ /	MP		15/2024
47	D-BLAPL/14350/2023	BIKI @ MEGHALAYA MALLICK		
	BLAPL/14350/2023	MP		15/2024
48	D-CRLMC/5328/2023	PRADEEP KUMAR PADHI		
	CRLMC/5328/2023	MP		16/2024
49	D-RSA/8/2011	SK.ABASH	M/S.SAMIR K.MISHRA	
	RSA/8/2011	MP		16/2024
50	D-FAO/329/2024	THE MANAGER(T.P. CELL), NEW INDIA ASSURANCE CO. LTD.		
	FAO/ /	MP		16/2024
51	D-BLAPL/12218/2023	MANU TUDU		
	BLAPL/12218/2023	MP		16/2024
52	D-ABLAPL/11857/2019	CHANDRABHUSAN PALTASINGH		
	ABLAPL/11857/2019	MP		16/2024
53	D-CMP/648/2023	RENUBALA BEHERA	SATYABRATA MOHANTY	
	CMP/648/2023	MP		16/2024
54	D-MACA/1250/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D.	ADAM ALI KHAN	
	MACA/1250/2023	MP		16/2024
55	D-ABLAPL/7419/2023	MAMATA BISOI		
	ABLAPL/7419/2023	MP		17/2024
56	D-MACA/1251/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D.	ADAM ALI KHAN	
	MACA/1251/2023	MP		17/2024
57	D-BLAPL/10396/2023	SANJAYA JENA	RAMA KRISHNA NAIK	
	BLAPL/10396/2023	MP		17/2024

58	D-FAO/46/2023 FAO/46/2023	GAYADHAR JENA MP	ASIM AMITABH DASH	17/2024
59	D-RSA/102/2013 RSA/102/2013	BRUNDABAN@BURUNDA BA MP	M/S.AJODHYA RANJAN DASH	17/2024
60	D-CMP/648/2023 CMP/648/2023	RENUBALA BEHERA MP	PRASANNA KUMAR SWAIN	17/2024
61	D-RSA/102/2013 RSA/102/2013	BRUNDABAN@BURUNDA BA MP	M/S.AJODHYA RANJAN DASH	18/2024
62	D-CMP/131/2018 CMP/131/2018	SURYA NARAYAN MOHAPATRA MP	SUMAN MODI	18/2024
63	D-MACA/1252/2023 MACA/1252/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D. MP	ADAM ALI KHAN	18/2024
64	D-FAO/515/2023 FAO/515/2023	MANAGER, LEGAL CHOLAMANDALAM MP	SOMNATH CHHOPRA SOMNATH CHHOPRA INSURANCE CO. LTD., KHORDHA	18/2024
65	D-ABLAPL/10706/2023 ABLAPL/10706/2023	RAJESH KUMAR DAS @ PINKA DAS MP		18/2024
66	D-BLAPL/8232/2023 BLAPL/8232/2023	BIRANCHI PANDA @ JAYANTA @ JOHN MP	ASHOK KUMAR ROUT	18/2024
67	D-MACA/1253/2023 MACA/1253/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D. MP	ADAM ALI KHAN	19/2024
68	D-FAO/516/2023 FAO/516/2023	THE MANAGER, LEGAL CHOLAMANDALAM MP	SOMNATH CHHOPRA SOMNATH CHHOPRA LTD.	19/2024
69	D-ABLAPL/9265/2023 ABLAPL/9265/2023	RAIBARI MALLIK @ MALLICK MP		19/2024
70	D-RSA/102/2013 RSA/102/2013	BRUNDABAN@BURUNDA BA MP	M/S.AJODHYA RANJAN DASH	19/2024
71	D-ABLAPL/14895/2023 ABLAPL/14895/2023	JITENDRA KUMAR MAHAL MP		20/2024
72	D-MACA/1250/2023 MACA/1250/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D. MP	ADAM ALI KHAN	20/2024
73	D-FAO/515/2023 FAO/515/2023	MANAGER, LEGAL CHOLAMANDALAM MP	SOMNATH CHHOPRA SOMNATH CHHOPRA INSURANCE CO. LTD., KHORDHA	20/2024
74	D-FAO/516/2023 FAO/516/2023	THE MANAGER, LEGAL CHOLAMANDALAM MP	SOMNATH CHHOPRA SOMNATH CHHOPRA LTD.	21/2024
75	D-ABLAPL/14980/2023 ABLAPL/14980/2023	ABHAY PARIDA MP		21/2024
76	D-MACA/1251/2023 MACA/1251/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D. MP	ADAM ALI KHAN	21/2024
77	D-ABLAPL/14922/2023 ABLAPL/14922/2023	AJIT KUMAR BISWAL MP		22/2024
78	D-MACA/1252/2023 MACA/1252/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D. MP	ADAM ALI KHAN	22/2024
79	D-ABLAPL/14923/2023 ABLAPL/14923/2023	JITENDRA PARIDA MP		23/2024
80	D-MACA/1253/2023 MACA/1253/2023	B.M., NEW INDIA ASSURANCE CO. L.T.D. MP	ADAM ALI KHAN	23/2024
81	D-ABLAPL/14924/2023 ABLAPL/14924/2023	MILU PARIDA MP		24/2024
82	D-CRLA/225/2018 CRLA/225/2018	NARAYAN BARIK MP	M/S.SANATAN DAS	25/2024
83	D-ABLAPL/14925/2023 ABLAPL/14925/2023	PRAFULLA KUMAR BEJ MP		25/2024
84	D-CRLA/263/2024 CRLA/ /	SISHU @ KANHEYA BESHAN @ SISHU BESHAN MP	SANSHANTA KUMAR JOSHI	26/2024
85	D-CRLA/263/2024 CRLA/ /	SISHU @ KANHEYA BESHAN @ SISHU BESHAN MP	SANSHANTA KUMAR JOSHI	27/2024
86	D-CRLA/419/2010 CRLA/419/2010	GITANJALI PRADHAN MP	M/S.D.NAYAK	28/2024
87	D-CRLA/285/2024 CRLA/ /	ANANDA SAHOO MP	PRASANTA KUMAR SAHOO	29/2024
88	D-CRLA/285/2024 CRLA/ /	ANANDA SAHOO MP	PRASANTA KUMAR SAHOO	30/2024
89	D-CRLA/285/2024	ANANDA SAHOO	PRASANTA KUMAR SAHOO	

	CRLA/ /	MP		31/2024
90	D-CRLA/766/2018 CRLA/766/2018	SWADHIN KUMAR SAHU MP	BIBHUTI BHUSAN PANDA, BHARAT BHUSAN ROUSTRAY	32/2024
91	D-CRLA/294/2024 CRLA/ /	M/S. KESHARI ESTATE PVT. LTD.,KHURDA MP	DEVASHIS PANDA	33/2024
92	D-WP(C)/269/2024 WP(C)/42/2024	UTKAL METALLICS LTD. SUNDARGARH MP	NALINI SAHOO	110/2024
93	D-WP(C)/29175/2023 WP(C)/29175/2023	KAMAL KUMAR DEY MP	MANAS PATI	111/2024
94	D-WP(C)/271/2024 WP(C)/ /	APARNNA BISWAL MP	MANMAYA KUMAR DASH	112/2024
95	D-WP(C)/272/2024 WP(C)/ /	DR. SUDHIR KUMAR PRADHAN MP	BHABANI SANKAR TRIPATHY (1)	113/2024
96	D-WP(C)/11642/2023 WP(C)/11642/2023	SANTILATA MOHANTY MP	NIHAL RATH	114/2024
97	D-WP(C)/275/2024 WP(C)/ /	SAMAPIKA ROUT MP	PRAMOD KUMAR ROUT	115/2024
98	D-WP(C)/277/2024 WP(C)/ /	ARABINDA ROUT MP	PRASANTA KUMAR MISHRA	116/2024
99	D-WP(C)/278/2024 WP(C)/45/2024	SAHEZADA MAHEBOOB KHAN MP	NIRANJAN BISWAL	117/2024
100	D-WP(C)/290/2024 WP(C)/ /	AJAY KUMAR MODI MP	SAHASRA JYOTI NANDA	118/2024
101	D-WP(C)/304/2024 WP(C)/ /	JIBANJIT DEO MP	ARJUNA CHARANA BEHERA	119/2024
102	D-WP(C)/308/2024 WP(C)/ /	HRUSHIKESH MOHAPATRA MP	SAIBRATA RATH	120/2024
103	D-WP(C)/309/2024 WP(C)/ /	SUDHANSHU KUMAR BISWAL MP	RAJKUMAR SUTAR	121/2024
104	D-WP(C)/1129/2023 WP(C)/1129/2023	LIPSA MOHANTY MP		122/2024
105	D-WP(C)/29713/2011 WP(C)/29713/2011	CHANDRAJIT MOHANTY MP	MR.S.N.JENA, M/S.S.PATRA, S.RATH, D.D.SAHU	123/2024
106	D-WP(C)/314/2024 WP(C)/ /	SUNITA GOENKA MP	UPENDRA KUMAR SAMAL	124/2024
107	D-WP(C)/318/2024 WP(C)/ /	GHANASHYAM OJHA MP	SRINIVAS MOHANTY	125/2024
108	D-WP(C)/20910/2022 WP(C)/20910/2022	SUNITA ROUSTRAY MP	JAGAMOHAN PATTANAIK	126/2024
109	D-WP(C)/323/2024 WP(C)/ /	ANJALI UDYOG, CUTTACK MP	SATRUGHNA DASH (A)	127/2024
110	D-WP(C)/327/2024 WP(C)/ /	RAGHUNATH MEHER MP	NALINI KANTA DASH	128/2024
111	D-WP(C)/36721/2023 WP(C)/36721/2023	PRAKASH CHANDRA TAUNK MP	MR.P.K.RATH, SAIBRATA RATH	129/2024
112	D-WP(C)/331/2024 WP(C)/ /	DURGA CHARAN MURMU MP	SADASIVA PATRA I	130/2024
113	D-WP(C)/19464/2017 WP(C)/19464/2017	SAGAR KU.PANDA MP	M/S.SUBASH CH.PUSPALAKA	131/2024
114	D-WP(C)/29266/2022 WP(C)/29266/2022	AJAY KUMAR JENA MP	SUBASH CHANDRA PUSPALAKA	132/2024
115	D-WP(C)/4720/2013 WP(C)/4720/2013	ASHIS KU.MISHRA MP	M/S.D.ROUSTRAY	133/2024
116	D-WP(C)/333/2024 WP(C)/ /	NARAYAN INDUSTRIES, KOLKATA MP	PAMI RATH	134/2024
117	D-WP(C)/9901/2012 WP(C)/9901/2012	DR.SASMITA MISHRA MP	M/S.R.P.DALAI	135/2024
118	D-WP(C)/41943/2023 WP(C)/41943/2023	DOSI MANDAL MP	ALOK KUMAR PANDA	136/2024
119	D-WP(C)/334/2024 WP(C)/50/2024	DR. SUBHASMITA SAHOO MP	TANMAY MISHRA	137/2024
120	D-WP(C)/41943/2023 WP(C)/41943/2023	DOSI MANDAL MP	ALOK KUMAR PANDA	138/2024

121	D-WP(C)/335/2024 WP(C)/ /	SURAJ KUMAR TARAI MP	ALOK KUMAR PANDA	139/2024
122	D-WP(C)/29271/2022 WP(C)/29271/2022	PURUSOTTAM RANA MP	SUBASH CHANDRA PUSPALAKA	140/2024
123	D-WP(C)/41724/2023 WP(C)/41724/2023	DR. AUJJWALYA KUMAR JENA MP	TANMAY MISHRA	141/2024
124	D-WP(C)/34946/2022 WP(C)/34946/2022	KAMALAKANTA DAS MP	BIJAY KUMAR ROUT	142/2024
125	D-WP(C)/33181/2023 WP(C)/33181/2023	M/S. SAI SABURI HOSPITALS PVT. LTD. MP	SUDEEP KUMAR SARANGI	143/2024
126	D-WP(C)/7422/2021 WP(C)/7422/2021	M/S. PANDA INFRAPROJECTS(INDIA) PVT. MP	HENDRA KUMAR DWIBEDI	144/2024
127	D-WP(C)/339/2024 WP(C)/51/2024	DR.L.KAVIN NILAVU MP	TANMAY MISHRA	145/2024
128	D-WP(C)/23572/2023 WP(C)/23572/2023	BABULA DAKUA MP	HRUDANANDA MOHAPATRA	146/2024
129	D-WP(C)/42328/2023 WP(C)/42328/2023	SABITA SATAPATHY MP	BHABANI SANKAR TRIPATHY (1)	147/2024
130	D-WP(C)/342/2024 WP(C)/ /	KESHAB CHANDRA MARNDI MP	ALOK KUMAR PANDA	148/2024
131	D-WP(C)/344/2024 WP(C)/49/2024	SWASTIKA RAY MP	TANMAY MISHRA	149/2024
132	D-WP(C)/340/2024 WP(C)/ /	GOBINDA KAMILA MP	AVIMANYU ROUL	150/2024
133	D-WP(C)/349/2024 WP(C)/ /	JITENDRA KUMAR SAHOO MP	SUKANTA KUMAR DALAI	151/2024
134	D-WP(C)/355/2024 WP(C)/ /	TOPHAN NAYAK MP	PRASANTA KUMAR MOHANTY (2)	152/2024
135	D-WP(C)/356/2024 WP(C)/ /	PRANAB KUMAR PAL MP	SUKANTA KUMAR DALAI	153/2024
136	D-WP(C)/360/2024 WP(C)/ /	KANHU CHARAN PRADHAN MP	SURYAKANTA DWIBEDI	154/2024
137	D-WP(C)/359/2024 WP(C)/ /	BHAGABATI KHORA MP	TUKUNA KUMAR MISHRA	155/2024
138	D-WP(C)/363/2024 WP(C)/ /	LIPINA PRADHAN MP	SOUBHAGYA SWAIN	156/2024
139	D-WP(C)/362/2024 WP(C)/ /	PRINCIPAL SECRETARY, AVIATION RESEARCH MP	ARCHIBEN WREN, SRIPATI KUMAR DIPANKAR SARANGI	157/2024
140	D-WP(C)/370/2024 WP(C)/ /	KHIROD KUMAR NANDA MP	BHABANI SANKAR TRIPATHY (1)	158/2024
141	D-WP(C)/374/2024 WP(C)/ /	TAPAN KUMAR RAY MP	ATMAJIT MANMITH DAS	159/2024
142	D-WP(C)/381/2024 WP(C)/ /	MINIKETAN NAG MP	MANOJ KUMAR PATI	160/2024
143	D-WP(C)/41917/2023 WP(C)/41917/2023	SASMITA PARIDA MP	GYANARANJAN SETHI	161/2024
144	D-WP(C)/385/2024 WP(C)/ /	TRINATH CHARAN PATNAIK MP	HARIPAD MOHANTY	162/2024
145	D-WP(C)/35802/2023 WP(C)/35802/2023	M/S BLS JV/BUDHARAJA MINING AND CONSTRUCTION LTD., BBSR MP		163/2024
146	D-WP(C)/35802/2023 WP(C)/35802/2023	M/S BLS JV/BUDHARAJA MINING AND CONSTRUCTION LTD., BBSR MP		164/2024
147	D-WP(C)/121/2024 WP(C)/ /	RAMESH CHANDRA PRADHAN MP	ALOK KUMAR PANDA	165/2024
148	D-WP(C)/83/2024 WP(C)/ /	PRAVAS KUMAR BEHURA MP	AMITABH MISHRA	166/2024
149	D-WP(C)/40744/2023 WP(C)/40744/2023	SUBASH CHANDRA PANDA MP	DR. SAROSH BASTAWALA	167/2024
150	D-WP(C)/397/2024 WP(C)/ /	HOTEL BLUE LAGOON, BBSR MP	SUKANTA KUMAR DALAI	168/2024
151	D-WP(C)/405/2024 WP(C)/ /	KALU SUNDARA MP	SUKANTA KUMAR DALAI	169/2024
152	D-WP(C)/407/2024	ADITYA DIPANKAR SARANGI	SUDEEP KUMAR SARANGI	



	WP(C)/ /	MP		170/2024
153	D-WP(C)/42059/2023 WP(C)/42059/2023	MEERASHREE SUMAN MP	SUSANTA KUMAR DASH	171/2024
154	D-WP(C)/409/2024 WP(C)/ /	DAMODAR DAS MP	SUKANTA KUMAR DALAI	172/2024
155	D-WP(C)/412/2024 WP(C)/ /	IPSIT DASH MP	NIROD KUMAR SAHU	173/2024
156	D-WP(C)/13483/2010 WP(C)/13483/2010	KANSALA DEI MP		174/2024
157	D-WP(C)/414/2024 WP(C)/ /	GANTASETHY JOGA RAO MP	BIDESH RANJAN BEHERA	175/2024
158	D-WP(C)/414/2024 WP(C)/ /	GANTASETHY JOGA RAO MP	BIDESH RANJAN BEHERA	176/2024
159	D-WP(C)/420/2024 WP(C)/ /	PRAHALLAD CHANDRA SWAIN MP	PRABODHA CHANDRA NAYAK	177/2024
160	D-WP(C)/422/2024 WP(C)/ /	M/S MAA TARINI REFRACTORIES AND MONORAIL MP	MONOMOY BASU	178/2024
161	D-WP(C)/425/2024 WP(C)/ /	M/S. SANTOSH MOTORS, GANDHINAGAR MP	PRABODHA CHANDRA NAYAK	179/2024
162	D-WP(C)/428/2024 WP(C)/ /	BHIMASEN AMANTA MP	BISWAJIT NAYAK	180/2024
163	D-WP(C)/430/2024 WP(C)/ /	SURESH KUMAR SETHI MP	ABHISHEK MOHANTY	181/2024
164	D-WP(C)/431/2024 WP(C)/ /	EXECUTIVE ENGINEER, ELECTRICAL DIVISION MP	ABHISHEK MOHANTY	182/2024
165	D-WP(C)/432/2024 WP(C)/ /	M/S MOHAPATRA INDUSTRIES, NAYAGARH MP	REJESWARI DAS	183/2024
166	D-WP(C)/433/2024 WP(C)/ /	EXECUTIVE ENGINEER, ELECTRICAL DIVISION MP	ABHISHEK MOHANTY	184/2024
167	D-WP(C)/434/2024 WP(C)/ /	PRABHATI MALLICK MP	BISHNUPRASAD RATH	185/2024
168	D-WP(C)/435/2024 WP(C)/ /	EXECUTIVE ENGINEER, BSED, BHADRAKALIT MP	KUMAR MAHARANA	186/2024
169	D-WP(C)/436/2024 WP(C)/ /	ASMITA PADHEE MP	PITAMBAR PANDA	187/2024
170	D-WP(C)/438/2024 WP(C)/ /	MAHESWAR GUAL MP	PITAMBAR PANDA	188/2024
171	D-WP(C)/41299/2023 WP(C)/41299/2023	SWARNALATA BEHERA MP	MONOMOY BASU	189/2024
172	D-WP(C)/439/2024 WP(C)/ /	M/S ROSHAN ENGINEERS, SUNDARGARH MP	KEDAR KUMAR DASH	190/2024